

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XXXVII-13/2023/319/R.Cell

Dated Guwahati 22-08-2023

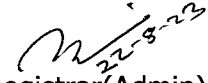
In continuation of the earlier notification dated 04-08-2023, the High Court has been pleased to notify the place of posting of the Stenographers found to be qualified for promotion to the post of **Stenographer Grade-I** in the District Courts of Assam, as follows:

SI No	Roll No	Name of the Candidate	Present place of working	New place of posting
1	1111	Samarjit Sinha	District & Sessions Judge, Cachar	District & Sessions Judge, Cachar
2	1020	Chandan Das	District & Sessions Judge, Udalguri	District & Sessions Judge, Udalguri
3	1023	Debanjan Roy	District & Sessions Judge, Dhubri	District & Sessions Judge, Dhubri
4	1113	Samsher Bahadur	District & Sessions Judge, Hailakandi	District & Sessions Judge, Hailakandi
5	1098	Rahul Singh	District & Sessions Judge, Dibrugarh	District & Sessions Judge, Dibrugarh
6	1042	Himanta Baruah	District & Sessions Judge, Tinsukia	District & Sessions Judge, Tinsukia
7	1125	Tulashi Dev Sarma	Chief Judicial Magistrate, Udalguri	District & Sessions Judge, Biswanath
8	1118	Subhankar Roy Karmakar	Chief Judicial Magistrate, Sivasagar	Industrial Tribunal, Dibrugarh
9	1049	Jayshree Kalita	District & Sessions Judge, Bongaigaon	District & Sessions Judge, Bongaigaon
10	1084	Padmakshi Das	District & Sessions Judge, Kamrup (Metro)	District & Sessions Judge, Kamrup (Metro)
11	1065	Manob Jyoti Kalita	Chief Judicial Magistrate, Goalpara	District & Sessions Judge, Goalpara
12	1043	Himashree Barman	District & Sessions Judge, Kamrup (Metro)	District & Sessions Judge, Kamrup (Metro)
13	1053	Jitendra Kumar Sharma	Chief Judicial Magistrate, Nagaon	District & Sessions Judge, Nagaon
14	1124	Tribeni Devi	Chief Judicial Magistrate, Bongaigaon	District & Sessions Judge, Barpeta
15	1091	Prasanta Deb Singha	District & Sessions Judge, Goalpara	Family Court, Nalbari
16	1126	Utpal Narayan Deb	Chief Judicial Magistrate, Sivasagar	District & Sessions Judge, Nagaon
17	1121	Suraj Kumar Bhujel	District & Sessions Judge, Bongaigaon	District & Sessions Judge, Baksa
18	1097	Rafique Uddin Laskar	District & Sessions Judge, Cachar	District & Sessions Judge, Cachar

19	1078	Nayanjyoti Sarmah	District & Sessions Judge, Morigaon	District & Sessions Judge, Morigaon
20	1019	Brojokishore Bora	Chief Judicial Magistrate, Nagaon	District & Sessions Judge, Nagaon
21	1095	Priyanka Basumatary	District & Sessions Judge, Bongaigaon	District & Sessions Judge, Barpeta
22	1116	Satyajit Kalita	Chief Judicial Magistrate, Goalpara	District & Sessions Judge, Baksa
23	1103	Rakesh Sk	Chief Judicial Magistrate, Kamrup (Metro)	Family Court-2, Guwahati
24	1117	Sohid Ahmed Laskar	District & Sessions Judge, Cachar	Industrial Tribunal, Cachar
25	1038	Gita Das	Chief Judicial Magistrate, Sonitpur	MACT, Sonitpur
26	1112	Samim Ahmed Laskar	District & Sessions Judge, Cachar	MACT, Cachar
27	1047	Jasmin Saikia	District & Sessions Judge, Kamrup, Amingaon	District & Sessions Judge, Kamrup Amingaon
28	1062	Manindra Mazumdar	District & Sessions Judge, Dhubri	Family Court, Dhubri
29	1017	Bhupesh Ch Roy	Chief Judicial Magistrate, Dhubri	MACT, Dhubri
30	1099	Rajesh Kumar	Chief Judicial Magistrate, Udalguri	District & Sessions Judge, Morigaon
31	1008	Ankita Lahan	Chief Judicial Magistrate, Kamrup (Metro)	Family Court-3, Guwahati
32	1106	Rasna Choudhury	Chief Judicial Magistrate, Kamrup, Amingaon	MACT, Kamrup, Amingaon
33	1123	Thokchom Binoy Singh	District & Sessions Judge, Jorhat	District & Sessions Judge, Majuli
34	1033	Dipankar Paul	District & Sessions Judge, Cachar	District & Sessions Judge, Dima Hasao
35	1061	Manashi Kalita	Special Judge, CBI, Addl. Court No.1	Special Judge, CBI, Addl. Court No.3
36	1093	Prativa Das	Chief Judicial Magistrate, Chirang	District & Sessions Judge, Bajali
37	1094	Priti Ghose	District & Sessions Judge, Bongaigaon	District & Sessions Judge, Bajali
38	1054	Jonali Baishya	Chief Judicial Magistrate, Kamrup, Amingaon	Special Judge, CBI, Assam, Guwahtai.
39	1002	Abhijit Chakraborty	District & Sessions Judge, Kamrup (Metro)	Labour Court, Guwahati
40	1122	Swmkhw Brahma	District & Sessions Judge, Dhubri	District & Sessions Judge, South Salmara-Mankachar
41	1009	Ankurjyoti Sarma	Chief Judicial Magistrate, Nalbari	District & Sessions Judge, Nalbari
42	1092	Pratimaan Bora	Chief Judicial Magistrate, Jorhat	District & Sessions Judge, Majuli
43	1075	Mridul Ray	Chief Judicial Magistrate, Goalpara	District & Sessions Judge, Nagaon

The concerned appointing authorities are directed to issue appointment letters immediately with a direction to the qualified Stenographers to join in the new post within 10 (Ten) days from date of receipt of the Appointment Order.

By Order,

  
Registrar(Admin)-cum-  
In-Charge, Centralized Recruitment  
Gauhati High Court, Guwahati-1.

Sadas  
22-08-23

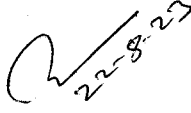
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Dated Guwahati 22-08-2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his lordship.
4. The District & Sessions Judges of all districts of Assam for information and necessary action.
5. The Presiding Officer, Labour Court, Guwahati/Labour Court, Dibrugarh for information and necessary action.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Industrial Tribunal, Silchar /Industrial Tribunal, Dibrugarh for information and necessary action.
7. The Principal Judge, Family Court No.1, Guwahati/Family Court No.2, Guwahati/ Family Court No.3, Guwahati/ Family Court, Cachar, Silchar/Family Court, Barpeta/Family Court, Dhubri/ Family Court, Nalbari for information and necessary action.
8. The Presiding Officer, STAT & Member, MACT No.1, Guwahati, MACT No.2, Guwahati, MACT No.3, Guwahati/MACT, Kamrup, Amingaon/ MACT, Nagaon/ MACT, Barpeta/ MACT, Cachar, Silchar/ MACT, Nalbari/MACT, Dhubri/ MACT, Goalpara/ MACT, Sonitpur, Tezpur for information and necessary action.
9. The Special Judge, Assam, Guwahati/Judge, Designated Court, Guwahati, Assam for information and necessary action.
10. The Special Judge, CBI, Assam, Guwahati/Addl. CBI Court No. 1, Guwahati/ Addl. CBI Court No. 2, Guwahati/Addl. CBI Court No. 3, Guwahati for information and necessary action.
11. Chief Judicial Magistrates of all districts of Assam for information and necessary action.
12. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
13. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.

16. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the official website of the High Court, immediately under the caption "**Notification dated 22.08.2023 regarding place of posting of the Stenographers qualified for promotion to the post of Stenographer Grade-I in the district courts of Assam**" with a scroll in the home page.
17. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his lordship's kind information.
18. PS to Hon'ble Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
19. CA to the Registrar (Admin), Gauhati High Court, Guwahati.
20. The High Court Notice Board.
21. Order File.

  
Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment,  
Gauhati High Court, Guwahati

*g. Das*  
22-08-23